Annexure V

Name of CD: <u>Jasmine Buildmart Private Limited</u>, Date of Commencement of CIRP: <u>05-03-2024</u>; Order Rcvd on <u>09-03-2024</u> List of Creditors as on <u>07-07-2025</u>

<u>List of Operational Creditors (Government Dues)</u>

0.37	Y 46 W	r											
S. No.	Name of Creditor	Details of Claim Received		Details of Claim Admitted					Amount of	Amount of	Amount of claim	Amount of	Remarks
		Date of	Amount Claimed	Amount of Claim	Nature of	Amount	Whether	% of		any mutual	not admitted	Claim under	
		Receipt		Admitted	Claim	Covered	related	Voting	Claim	Debt Due,		verification	
		_				by	party?	Share in		that may be			
						Gurantee		CoC		set-off			
	Department of Trade and					-		-		-	-	-	
1	Taxes	22/03/24	30,61,398.00	30,61,398.00	Government		No		-				
	Excise & Taxation Officer-					-		-		-	-	-	
	cum-Assessing Authority,												
2	Ward-9, Gurugram (East)	08/04/24	23,34,38,158.00	23,34,38,158.00	Government		No		-				
	CGST Gurugram through its					-		-		-	-	-	
	authorised representative												
3	Shri P.R. Lakra	06/06/24	7,37,18,914.00	7,37,18,914.00	Government		No		-				
	Employee Provident Fund					-		-		-	-	-	
4	Organisation	04/09/24	5,69,671.00	5,69,671.00	Government		No		-				
						-		-		-	1,80,00,000	-	Not
	Director, Town and Country												admitted as
	Planning, Haryana,												Dues already
	Chandigarh	17/09/24	1,80,00,000.00	_	Government		No		-				paid
	•												
	TOTAL		32,87,88,141.00	31,07,88,141.00							1,80,00,000.00		